## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/28/2018

NAME OF THE PETITIONER(S)

: C.B NARAYAN SON OF C.V CHITTI BABU

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

01. Cs. Gopi NARAYANAN YADAV. Pcs for Petitioner &cropyle 2- R. Soresthbabo Fro. Roe, Chemai Rogarish

2 B. Soresthbabu

Representative of the applicant present. Counsel for respondent present and prayed for time for filing report. Time is enlarged at request with a direction to file the report before the next date of hearing. The matter is posted for making Grad

**ORDER** 

submissions. Put up on 27.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ) Member(Judicial)

bc